

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2014, Appeal No. 151 of 2013, Appeal No. 98 of 2014, Appeal No. 100 of 2013, Appeal No. 91 of 2014, Appeal No. 100 of 2014, Appeal No. 115 of 2014, Appeal No. 133 of 2014, Appeal No. 124 of 2014 Appeal No. 139 of 2014, Appeal No. 99 of 2014, Appeal No. 104 of 2014, Appeal No. 116 of 2014 Appeal No. 134 of 2014, Appeal No. 125 of 2014, Appeal No. 44 of 2014, Appeal No. 74 of 2014, APPEAL NO. 218 OF 2014, APPEAL NO. 166 OF 2014, APPEAL NO. 296 OF 2013, APPEAL NO. 78 OF 2015, APPEAL NO. 42 of 2015 and IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014

Dated : 2nd December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Appeal No. 97 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Karol
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

**Appeal No. 151 of 2013 &
I.A. No. 220 of 2013 & I.A. No. 412 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Karol
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

**Appeal No. 98 of 2014 &
I.A. Nos. 343 & 402 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Karol
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
N. Sai Vinod for R-1

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Malav Deliwala and
Mr. Jatin J. for APL

**Appeal No. 100 of 2013 &
I.A. No. 116 of 2013**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.
(Jointly through Haryana Power Purchase Centre) ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Karol
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Malav Deliwala and
Mr. Jatin J. for APL

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Gupta
Mr. Soayib Qureshi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

Appeal Nos. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Dewan
Ms. Puja

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

**Appeal No. 133 of 2014 &
I.A. No. 234 of 2014**

Prayas Energy Group ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Kumar Mihir
Mr. Avinesh Menon
Ms. Poorva Saigal
Ms. Ishan Mukherjee
Ms. Ashwini Chitnis (Rep.)

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

Appeal No. 124 of 2014

Energy Watchdog ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Amit Kapur,
Mr. Apoorva Misra,
Mr. Abhishek Munot &

Mr. Kunal Kaul for R-2

**Appeal No. 139 of 2014 &
I.A. No. 238 of 2014**

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Varun Aggarwal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot &
Mr. Kunal Kaul for R-2

Appeal No. 99 of 2014

Haryana Power Purchase Center ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Amit Kapur
Mr. Vishrov Mukherjee for R-2

Mr. G. Umapathy and
Ms. R. Mekhala for R-3

Mr. Parinay D. Shah and
Mr. Saransh Shaw for R-11

Appeal No. 104 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

 Mr. Amit Kapur
 Mr. Vishrov Mukherjee for R-2

 Mr. G. Umapathy and
 Ms. R. Mekhala for R-3

 Mr. Parinay D. Shah and
 Mr. Saransh Shaw for R-8

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
 Central Electricity Regulatory Commission & Ors. ... Respondent(s)

 Counsel for the Appellant(s) : Mr. Aditya Dewan

 Counsel for the Respondent(s) : Mr. Amit Kapur,
 Ms. Poonam Verma and
 Mr. Gaurav Dudeja
 Mr. Akshat Jain for Adani

 Mr. Malav Deliwala and
 Mr. Jatin J. for APL

Appeal No. 134 of 2014

Prayas Energy Group ... Appellant(s)
Versus
 Central Electricity Regulatory Commission & Ors. ... Respondent(s)

 Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Ranjitha Ramachandran
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. Kumar Mihir
 Mr. Avinash Menon
 Ms. Poorva Saigal
 Ms. Ishan Mukherjee
 Ms. Ashwini Chitnis (Rep.)

 Counsel for the Respondent(s) : Mr. Nikhil Nayyar
 Mr. Dhananjay Baijal

Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

**Appeal No. 125 of 2014 &
I.A. No. 211 of 2014**

Energy Watchdog ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja for Adani
Mr. Buddy A. Ranganadhan

Mr. Malav Deliwala and
Mr. Jatin J. for APL

**Appeal No. 44 of 2014 &
I.A. No. 65 of 2014**

Dakshin Haryana Bijli Vitran Ltd. & Ors. ... Appellant(s)

Versus

GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy and
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur and
Mr. Vishrov Mukherjee for R-1

Mr. Rajiv Bhardwaj and
Mr. Ravi Kishore for R-3

Mr. K.S. Dhingra for R-5

**Appeal No. 74 of 2014 &
I.A. No. 143 of 2014**

Gridco Ltd. ... Appellant(s)
Versus
 GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
 Mr. Abhishek Upadhyay
 Ms. Himanshu Andley

Counsel for the Respondent(s) : Mr. Amit Kapur and
 Mr. Vishrov Mukherjee for R-1

Mr. K.S. Dhingra for R-6

APPEAL NO. 218 OF 2014 &
IA NO. 337 OF 2014

Prayas Energy GroupAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Ranjitha Ramachandran
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. Kumar Mihir
 Mr. Avinesh Menon
 Ms. Poorva Saigal
 Ms. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. Kiran Gandhi and
 Ms. Ramni Taneja for R.3

Mr. Amit Kapur,
 Ms. Poonam Verma and
 Mr. Gaurav Dudeja
 Mr. Akshat Jain for Adani

Mr. Buddy A. Ranganadhan for R.1

APPEAL NO. 166 OF 2014 &
IA NO. 275 OF 2014

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)
Versus
Adani Power Maharashtra Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Kiran Gandhi and
 Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Amit Kapur,
 Ms. Poonam Verma and

Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Malav Deliwala and
Mr. Jatin J. for APL

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy

APPEAL NO. 296 OF 2013

Prayas Energy GroupAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Kumar Mihir
Mr. Avinesh Menon
Ms. Poorva Saigal
Ms. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. Kiran Gandhi and
Ms. Ramni Taneja for MSEDCL

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Malav Deliwala and
Mr. Jatin J. for APL

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

APPEAL NO. 78 OF 2015

Adani Power Rajasthan Ltd.Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Ms. Poonam Verma,
Mr. Gaurav Dudeja
Mr. Akshat Jain and
Mr. Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,

Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-1

Mr. Nitish Gupta
Mr. Soayib Qureshi for R.2 to 4

**APPEAL NO. 42 of 2015 &
IA NOs. 44, 306, 307 of 2015**

M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)
Versus
Adani Power Rajasthan Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Gupta
Mr. Soayib Qureshi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshit Jain for Adani

Mr. Malav Deliwala and for APL

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &
IA NO. 470 OF 2014**

Adani Power Maharashtra Ltd.Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Gaurav Dudeja
Mr. Akshat Jain
Mr. Jatin J.

Counsel for the Respondent(s) : Mr. Kiran Gandhi and
Ms. Ramni Taneja for R.2

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER**APPEAL NO. 166 OF 2014**

Mr. Kiran Gandhi, learned counsel for the appellant has drawn our attention to the Order dated 09.10.2014 passed in this appeal. By the said order this Tribunal has directed that Respondent No.1 should not take coercive action against the appellant till the next date of hearing. Counsel submitted that this order be directed to continue to operate till the disposal of this appeal.

Inasmuch as we are now hearing the batch of appeals, which includes the present appeal, the Order dated 09.10.2014 shall continue to operate till these appeals are finally disposed of. Needless to say that the same shall abide by final orders that would be passed in these appeals.

List this batch of appeals for further hearing on **03.12.2015.**

(I.J. Kapoor)
Technical Member

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk